NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 15.06.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
	CP 5/17	Hearing	241, 242 & 59	S.R. Mohan & Anr. Vs. M/s. Duvalla Deekshitnal & 9 Ors.	

SL.	NAME (IN CAPITAL)	REPRESENTATION TO WHOM	SIGNATURE
1)	KIRAN B.S. 9972569778	PETITIONERS	£87-
2)	Pirsh Hyel 9632323339	Respondent NU.8	
3)	ul~ay Bh 9738108249	Respondent NO 9	dim
D	Rakesh Bhatt 9036272199	Respondent No. 6	Rakes
5)	Niahi Kejriwal 8880383777	Respondent No-1	P2. Didui
			P.T.0

Counsel for petitioner is present. I.A. 30/2017 is listed today. Counsel for petitioner in the main petition requested time to file objections in I.A. No.30/2017. Counsel for R-1 and 2 is present. He requested time to file vakalat for R-3 and 5 and also for filing objections in the main petition. None appeared for R-7. Objections not filed. Time extended till 11.07.2017.

MEMBER (J)

MEMBER (T)